

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Eligibility certificate was issued for treatment abroad in respect of three Union Ministers of the last financial year. For Governors and Ministers of the State Government, the concerned State Government gives the permission for treatment abroad.

(b) and (c) An amount of Rs. 75,90,759 in Indian Rupees and £ 54,885.88 in foreign currency was released from the Central Exchaquer for this purpose.

(d) Eligibility certificate for treatment abroad is issued on the recommendations of a Standing Committee, which examines the views of relevant specialists from leading hospitals in India and satisfies itself that treatment abroad is necessary in the circumstances of each individual case.

#### Linking of Rivers

2341. SHRI JAYSINH CHAUHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have constituted a team of experts for the project of connecting the rivers with another and constructing dams on rivers in order to utilise the water for electricity generation and other purposes besides irrigation;

(b) if so, the details thereof; and

(c) the time by which the report of the team is likely to be submitted?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) A National Commission has been set up by the Ministry of Water Resources vide O.M. dt. 13.9.1996 and subsequent modification dt. 25.10.1996, 22.11.1996 and 14.2.1997. Dr. S.R. Hashim, Member, Planning Commission is the Chairman of the Commission.

The terms of reference of the Commission are as under :

- (i) To prepare an Integrated Water Plan for development of water resources for Drinking, Irrigation, Industrial, Flood Control and other uses;
- (ii) To suggest modalities for transfer of surplus water to water deficit basin by inter-linking of rivers for achieving the above objectives;
- (iii) To identify important On-going Projects as well as New Projects which should be completed on priority basis together with phasing;

(iv) Identify a technological and interdisciplinary research plan for the water sector with a view to maximise the benefits;

(v) To suggest physical and financial resources generation strategies for the water sector;

(vi) Any other related issue;

(c) The report is likely to be submitted in two years time.

[English]

#### Chakma Refugees

2342. SHRI TARIQ ANWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether during the recent visit of Prime Minister to Dhaka, Chakma refugees problem was discussed;

(b) if so, the details thereof;

(c) whether Bangladesh Government has agreed to accept back the Chakma refugees taking shelter in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (d) The issue of repatriation of Chakma refugees was discussed during the visit of Prime Minister to Dhaka from January 6-7, 1997. In response to a suggestion from India, the Government of Bangladesh had indicated that a delegation including Members of Parliament from Chittagong Hill Tracts area in Bangladesh would visit Chakma refugee camps in Tripura and encourage the refugees to return to Bangladesh. Accordingly a 13-member Bangladeshi delegation led by Chief Whip of Bangladesh Parliament visited Tripura from February 27 to March 2, 1997. The delegation visited the refugee camps in Tripura and had meetings with the Governor of Tripura, Chief Minister of Tripura and the Chakma refugee leaders.

[Translation]

#### Bridges on NH-16

2343. SHRI MAHENDRA KARMA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to construct bridges/culverts on National Highways No. 16;

(b) if so, the details with locations thereof; and

(c) the time by which these are likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) and (c) Bridges and culverts planned to be constructed/under construction along NH-16 are as per

following details :-

State	In Km/ Name	Stage	Sanctioned Cost (in lacs)	Target date of completion
<b>A. Bridges</b>				
Madhya Pradesh	178\8	-	21.68	6\97
-do-	288 Indravati bridge	Survey and investigation	10.468	3\98
Maharashtra	Pranhita and other minor bridges	Alignment and location from Maharashtra side to be finalised	-	Roughly five years after align- ment and loca- tion are finalised.
<b>B. Culverts</b>				
Andhra Pradesh	Km. 100\0 to 115\0	-	46.04	3\97
-do-	Km. 115\0 to 135\0	-	48.95	9\97
-do-	Km 171.3 to 205.8	-	24.99	3\97
Madhya Pradesh	Km. 493 to 504 (8 nos.)	-	14.77	3\97
-do-	Km. 289-443 (30 nos.)	-	25.45	3\97

#### Ayurvedic Research Institute

[English]

2344. SHRI RAMSAJEEVAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the State Government has submitted a project report to the Union Government alongwith the recommendation to set up a Ayurvedic Research Institute at Neemsar in Sitapur district of Uttar Pradesh;

(b) is so, the details thereof; and

(c) the reasons for delay in the setting up of the said institute in order to encourage the manufacturing of indigenous medicines and treatment in the country whereas 21 acres of land is being made available free of cost for this research institute?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) Financial assistance of Rs. 20.00 crores has been sought from the Government of India for establishment of Ayurvedic Research Institute at Neemsar, Sitapur, Uttar Pradesh.

(c) The Proposal was carefully examined and the State Government of UP was indicated that since there is no provision for establishment of Ayurvedic Research Institute in the 8th Five Year Plan budget and the Government of India does not provide grant-in-aid for the purpose of establishment of Ayurvedic Research Institute, therefore it is not possible to consider the proposal during 8th Five Year Plan for sanction of financial assistance.

#### IIM in Andhra Pradesh

2345. SHRI VENKATARAMI REDDY ANANTHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have taken a decision to set up Indian Institute of Management in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) No, Sir. There are four Indian Institutes of Management (IIMs) located at Ahmedabad, Bangalore, Calcutta and Lucknow and the Government have recently approved establishment of two new IIMs at Calicut and Indore.

#### People's Participation in Irrigation Capacity

2346. SHRI DINSHA PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Gujarat Government has launched a scheme to facilitate irrigation capacity with people's participation in Junagarh district;

(b) if so, the details thereof;